

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 93(ND)2016
CA. NO.

CORAM:

PRESENT: SH. M.K. HANJURA
HON'BLE MEMBER (J)

SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.01.2017

NAME OF THE COMPANY: M/s. Mr. Anand Khanna & Ors. V/s. M/s. Anand Airvent Pvt.Ltd. & Ors

SECTION OF THE COMPANIES ACT: 424 (C)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. ARUN SAXENA	ADV	Petitioners	Nalin
2.	MS. NALINI	ADV		
3.	ASHUTOSH KUMAR	Adv.	Respondents	Anand Khanna

ORDERS

Learned Counsel for the Petitioner has moved an application for the execution of the Order dated 17.6.2016 of this Tribunal. A copy of the said application has been provided to the Ld. Counsel representing the respondents. Ld. Counsel for the respondents seeks & is given six weeks time to comply with the terms of the said Order dated 17.06.2016 of this Tribunal.

List on 10.3.2016.

-sq-

(S.K. Mohapatra)
Member (Tech.)

-sq-

(M.K. Hanajura)
Member (Judicial)